



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 26th OF NOVEMBER, 2025

FIRST APPEAL No. 1912 of 2019

SUBHAS TRIPATHI

Versus

RESKH TRIPATHI

Appearance:

Shri R.K. Tiwari, learned counsel for the appellant.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the appellant seeks leave to withdraw the appeal.

The appeal is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE